

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 1<sup>st</sup> June, 2021

**No. LJ(B).53/93/Pt/183-** In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South West Khasi Hills District with immediate effect and until further orders:-

Sl.No	NAME OF OFFICER (S) /DESIGNATION/ OFFICE(S)
1	Smti. Silda Kharsati, District Agriculture Office, South West Khasi Hills District, Mawkyrwat.
2	Shri. R. Nongdhar, Sub-Divisional Officer, P.H.E., South West Khasi Hills District, Mawkyrwat.
3	Kum. I Nongkhaw, RO Planning, South West Khasi Hills District, Mawkyrwat.
4	Shri. S. Iohi Laso, Assistant Executive Engineer PWD, S South West Khasi Hills District, Mawkyrwat.
5	Dr. Edyson Kamai Khongjoh, District AH & Vety. Officer, South West Khasi Hills District, Mawkyrwat.
6	Smti. Novareen Umdor, DSWO, South West Khasi Hills District, Mawkyrwat.
7	Shri. Monlister Pdang, Assistant Executive Engineer (Tech) PWD, South West Khasi Hills District, Mawkyrwat.



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,  
Law (B) Department*

**Memo No. LJ(B). 53/93/Pt/183-A**

**Dated Shillong the 1<sup>st</sup> June, 2021**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to letter No.SWK.15/JUD/2012/134 Dated Mawkyrwat the 28<sup>th</sup> May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



***Under Secretary to the Government of Meghalaya,  
Law (B) Department.***